

**Action plan to promote AYUSH Systems of Medicine**

†1770. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY be pleased to state:

(a) whether Government has formulated any concrete action plan to promote Ayurveda, Yoga, Naturopathy and Homoeopathy, if so, the details thereof;

(b) whether Government proposes to set up in all States or in some State's hospitals of Ayurveda, Yoga and Naturopathy and Homoeopathy on lines of AIIMS, if so, by when and if not, the reasons therefor; and

(c) whether Government has provided any assistance to Government of Rajasthan to promote Ayurveda, Yoga and Naturopathy and Homoeopathy in current financial year, if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (SHRI SHRIPAD YESSO NAIK): (a) Government of India has approved and notified National AYUSH Mission (NAM) on 29.09.2014 in the States/UTs during Twelfth Plan. The basic objective of NAM is to promote AYUSH medical systems through cost effective AYUSH services, strengthening of educational institutions, facilitate the enforcement of quality control of Ayurveda, Siddha and Unani and Homoeopathy (ASU&H) drugs and sustainable availability of ASU&H raw materials. Under NAM, there is provision for financial assistance to States/UTs for its different components/activities.

(b) The three new Institutes viz. All India Institute of Ayurveda, New Delhi, North Eastern Institute of Ayurveda & Homoeopathy, Shillong and North Eastern Institute of Folk Medicine, Pasighat are in advance stage of construction. The details of these Institutes are as under:

(i) All India Institute of Ayurveda (AIIA), New Delhi.

An apex Institute of Ayurveda with 200 bedded referral hospital to impart education in the field of Ayurveda at M.D. and Ph.D. level.

(ii) North Eastern Institute of Ayurveda and Homoeopathy (NEIAH), Shillong:

A state of the art Institute consisting of Ayurveda College and Homoeopathy College along with attached hospital of Ayurveda and Homoeopathy of 100 beds and 50 beds. The institute will provide under-graduate, post-graduate, doctoral and post-doctoral teaching.

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† Original notice of the question was received in Hindi.

- (iii) North-Eastern Institute of Folk Medicine (NEIFM), Pasighat, Arunachal Pradesh:

It is a Centre of Excellence and Apex Research Centre for all aspects of Folk Medicine knowledge with linkage and collaboration with other research. The objective of the Institute is to provide better medical/clinical facilities in North-Eastern Region.

(c) Under Centrally Sponsored Scheme of National AYUSH Mission (NAM), Government of India provided financial assistance to the tune of ₹ 1688.88 lakhs to the Government of Rajasthan in current financial year for different components/activities under NAM, as per their State Annual Action Plan. In addition, a sum of ₹ 320.17 lakhs has been provided to the State Government of Rajasthan under Central Sector Scheme of “Conservation, Development and Sustainable Management of Medicinal Plants” in the current financial year.

#### **Standardization of AYUSH medical prescriptions**

1771. SHRI DILIP KUMAR TIRKEY: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY be pleased to state:

(a) whether it is a fact that standardization of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy prescription is still a far cry;

(b) whether it is also a fact that the medicines of such systems are neither economical nor easily available and much less the authorized practitioners of such systems; and

(c) what steps the Ministry is taking to take these indigenous system out of this bind?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (SHRI SHRIPAD YESSO NAIK): (a) For practitioners of Ayurveda, Siddha, Unani and Homoeopathy systems of medicine, there are provisions under Indian Medicine Central Council (IMCC) Act, 1970 and Homoeopathy Central Council (HCC) Act, 1973 respectively. Section 26 of IMCC Act, 1970 and Section 24 of HCC Act, 1973 provides for the statutory Councils to prescribe standards on professional Conduct, Etiquette and Code of Ethics for practitioners of Ayurveda, Siddha, Unani and Homoeopathy systems. The same have been prescribed by the Central Council of Indian Medicines as Practitioners of Indian Medicine (Professional Conduct, Etiquette and Code of Ethics) Regulations, 1982 for Ayurveda, Siddha, and Unani practitioners and by Central Council of Homoeopathy as Homoeopathic Practitioners (Professional Conduct, Etiquette and Code of Ethics) Regulations, 1982 for Homoeopathy practitioners.